### GOVERNMENT OF INDIA MINISTRY OF TOURISM

## LOK SABHA UNSTARRED QUESTION NO.†810 ANSWERED ON 21.11.2016

#### DATA OF PRIVATE TRAVEL AGENTS

#### †810. SHRI LAKHAN LAL SAHU:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has any data available regarding the private travel agents working in the country;
- (b) if so, the details thereof State-wise including Chhattisgarh;
- (c) whether the Government has any control over the functioning of these agents; and
- (d) if so, the details thereof?

#### **ANSWER**

### MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (DR. MAHESH SHARMA)

- (a) and (b): No, Madam. However, Ministry of Tourism, Govt. of India grants recognition/approval to Travel Agents/Tour Operator/Adventure Tour Operator/ Tourist Transport Operator and Domestic Tour Operator to encourage quality standard and service and to promote tourism in India and abroad. This is a voluntary scheme open to all bonafide agents/operators in the country. At present there are 162 recognized private travel agents working in the country. The State-wise details of these recognized travel agent is given in the Annexure.
- (c) and (d): No, Madam. However, the Ministry of Tourism, Govt. of India regulates all the recognized private travel agents as per the approved guideline.

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#### **ANNEXURE**

# STATEMENT IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO.†810 ANSWERED ON 21.11.2016 REGARDING DATA OF PRIVATE TRAVEL AGENTS.

STATE WISE LIST OF TRAVEL AGENT		
	State	Number of approved Travel Agency
1.	Andhra Pradesh	01
2.	Assam	01
3.	Chandigarh	03
4.	Gujarat	05
5.	Haryana	10
6.	Jharkhand	01
7.	Karnataka	08
8.	Kerala	09
9.	<b>Madhya Pradesh</b>	02
0.	Maharashtra	36
1.	New Delhi	37
12.	Punjab	05
13.	Rajasthan	01
14.	Tamil Nadu	27
15.	Telangana	04
16.	Uttar Pradesh	06
17.	West Bengal	06

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